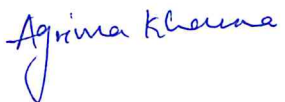



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	Hearing	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.-

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AGRIMA KHANNA 9880769856	APPLICANT	
2.	D. K. S. Ravichandran, PCS For K.S.R. Leo Company Secretaries LLP S. Jayalathma, Adv	Corporate Debtor "	

Counsel for petitioner is present. Shri K.S. Ravichandran, PCS appeared for Respondent debtor. He requested time to file objections and also for filing memo of appearance.

Time granted till 23.10.2017.

  
MEMBER (J)